

# HARYANA LEGISLATIVE ASSEMBLY

#### **December Session 2025**

# Starred Question 22nd December 2025

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**Total Question - 20** 

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#### To Control Waterlogging in District Nuh

#### \*41 Ch. Aftab Ahmed (Nuh):

Will the Public Health Engineering Minister be pleased to state: -

- a) whether any special measures have been taken by the Government in Nuh during the year 2025 to solve the problem of waterlogging caused due to excessive rainfall; if so, the details thereof;
- b) the time by which water was drained out from the areas of Nuh, which were affected from waterlogging due to excessive rainfall in the year 2025 togetherwith the details thereof; and
- c) whether the Government has proposed any special plan for controlling waterlogging in Nuh in future; if so, the details thereof?

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#### To Open Roadways Sub-Depot

#### \*42 Sh. Anil Yadav (Kosli):

Will the Transport Minister be pleased to state: -

- (a) whether it is a fact that although a Roadways Workshop has been established in Kosli, it is not functioning properly; and
- (b) whether there is any proposal under consideration of the Government to open a Roadways Sub-Depot at Kosli; if so, the time by which abovesaid proposal is likely to be materialized?

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#### To Construct an Alternate Road

#### \*43 Sh. Devender Kadyan (Ganaur):

Will the Public Works (B&R) Minister be pleased to state:

- a) whether there is any proposal under consideration of the Government to construct an alternate road from village Barhi to Khanpur Road in order to solve the problem of traffic congestion in Ganaur town; and
- b) if so, the time by which the aforesaid road is likely to be constructed?

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# The Details of Waste Collection Agency

#### \*44 Sh. Devender Hans (Guhla):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that despite the evidence of corruption and violation of rules by the Sugam Swachhta Agency engaged in waste collection in Municipal Committee, Siwan, the tender awarded to this agency has not been cancelled by the Government; if so, the reasons thereof;
- b) whether the Government is aware that the said agency has failed to comply with contractual conditions such as deploying the required number of vehicles and providing safety gear including gloves, masks and PPE kits to its workers; if so, the reasons for which the abovesaid violations have been ignored by the Government; and
- c) whether it is also a fact that the waste collection and aggregation work in the Karnal Cluster has been awarded by the Government to a single agency for a period of 22 years; if so, the basis, policy framework and selection process adopted for awarding this long-term contract alongwith the details thereof?

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# To Repair/Reconstruct the Roads

#### \*45 Sh. Induraj Singh Narwal (Baroda):

Will the Public Works (B&R) Minister be pleased to state:

- a) whether it is a fact that the condition of following village roads in Baroda Assembly Constituency is extremely dilapidated:-
- i) Chhidana to Buwana Lakhu;
- ii) Sirsaadh Approach Road;
- iii) Jagsi to Chhatehra;
- iv) Busana to Matand;
- v) Ishapur Kheri to Gangana;
- vi) Gohana to Sisana Road to Giwana via Anwali;
- vii) Bhainswal Kalan/Khurd Approach Road;
- viii) NH-71 to Puthi to Moi to Riwada to Katwal;
- ix) Kathura and Chhapra;
- x) Mahra to Thaska;
- xi) Phirni of Moi Hooda;
- xii) Approach Road to Thaska;
- xiii) Moi Hooda to Khanpur Kalan;
- xiv) Rabhda to Sikanderpur Majra;
- xv) Bhawar to Bhambhewa;
- xvi) Rindhana to Gharwal;
- xvii) Bhadauti to Dhurana and Jawahara;
- xviii) Banwasa to Chhapra;

- b) whether the estimates for the repair/re-construction of the abovesaid roads have been prepared and sent to the Government; if so, the time by which the construction/repair work of the abovesaid roads is likely to be started; and
- c) if not, the time by which the aforesaid estimates are likely to be prepared and sent to the Government?

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#### **Details of Leaked and Cancelled Examination Papers**

#### \*46 Sh. Aditya Devilal (Dabwali):

Will the Chief Minister be pleased to state: -

- a) the name of the post for which the examination papers conducted by the Haryana Public Service Commission and Haryana Staff Selection Commission have leaked from the year 2014 to 2024-25 in the State togetherwith the year-wise and paper-wise details thereof;
- b) the name of the recruitment which were cancelled due to paper leak and irregularities found in the recruitment by the Court togetherwith the details thereof;
- c) the action taken by the Government against the Officers/Officials and other accused who were found involved in the abovesaid paper leak cases togetherwith the post-wise name of the said Officers/Officials and other accused alongwith the details thereof; and
- d) the details of the cases related to (a) and (b) above in which the legal action has been taken/got stayed/got cancelled togetherwith the year-wise details thereof?

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#### The Details of Gram Gyan Kendras

#### \*47 Smt. Manju Choudhary (Nangal Chaudhry):

Will the Development & Panchayats Minister be pleased to state:

a) the number of Gram Gyan Kendras opened by the Government in Nangal Chaudhry Assembly Constituency so far togetherwith the location-wise details thereof; and

b) the time by which Gram Gyan Kendras are likely to be opened in all the remaining villages in the Nangal Chaudhry Assembly Constituency?

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#### To Provide CT-Scan and MRI Machine

# \*48 Ch. Mamman Khan (Ferozepur Jhirka):

Will the Health Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to provide CT-Scan & MRI Machine in the Civil Hospital of Mandikhera in District Nuh; if so, the details thereof;
- b) the list of the routine laboratory tests currently provided to the patients in the said hospital; and
- c) the per day average number of OPD patient visits are being recorded by the said hospital?

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# To Complete the Construction Works of the Hospital and PHCs

#### \*49 Sh. Bhagwan Dass (Nilokheri ):

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that the construction of the following Hospital and PHCs is still incomplete:-
- i) 100-bedded hospital at Nilokheri, which was approved by the Government in 2019 at a cost of ₹17.84 crore;
- ii) PHC Gularpur, which was approved by the Government in the year 2017 at a cost of ₹3.60 crore;
- iii) PHC Sagga, which was approved by the Government in the year 2018 at a cost of ₹3.92 crore;
- iv) PHC Samana Bahu, which was approved by the Government under Chief Minister Announcement No. 20759 in the year 2019 at a cost of ₹3.60 crore;
- b) the time by which the re-tendering process to complete the construction works of the abovesaid health infrastructure is likely to be completed; and

c) the time by which the construction works of the abovesaid health infrastructure is likely to be completed?

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## To Drain-out the Dirty Water

# \*50 Sh. Laxman Singh Yadav (Rewari):

Will the Development & Panchayats Minister be pleased to state:

- (a) whether there is any proposal under consideration of the Government to drain out the dirty water from the village Gokalgarh of Rewari Assembly Constituency; and
- (b) if so, the action being taken by the Government in this regard?

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# To Start the Construction Work of Nursing College

## \*51 Sh. Ram Kumar Gautam (Safidon):

Will the Medical Education & Research Minister be pleased to state whether there is any proposal under consideration of the Government to start the construction work of the Nursing College in Safidon; if so, the details thereof?

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#### Masterplan to Reclaim Sem Affected Land

## \*52 Sh. Balwan Singh Doulatpuria (Fatehabad):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether any masterplan is being prepared by the Government to reclaim and free the sem affected land in the State; and
- b) if so, the details thereof?

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#### To Establish Trauma Centre

#### \*53 Sh. Yoginder Singh Rana (Assandh):

Will the Health Minister be pleased to state: -

a) whether it is a fact that N.H. 709 passes through Assandh area and create

high possibility of serious road accidents, which require immediate medical treatment;

- b) if so, whether there is any proposal under consideration of the Government to establish a Trauma Centre in Assandh togetherwith the steps being taken by the Government for the establishment of the aforesaid Trauma Centre alongwith the details thereof; and
- c) if not, the reasons thereof?

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#### To Shift HAFED Feed Plant

# \*54 Sh. Bharat Bhushan Batra (Rohtak):

Will the Co-operation Minister be pleased to state: -

- a) whether it is a fact that the HAFED Feed Plant situated inside the residential area of Uttam Vihar Colony, Rohtak has now surrounded by dense residential population and the ash and emissions from the plant's furnace enter into the houses of the residents causing severe inconvenience, pollution and health hazards togetherwith during summer months weevils(sursi) also enter all the houses of locality; and
- b) whether there is any proposal under consideration of the Government to shift the above said HAFED Feed Plant outside the city in order to resolve all the problems being faced by the residents and to utilise this land for any other developmental works; if so, the details thereof?

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#### To Repair and Renovate the Stadium

#### \*55 Smt. Savitri Jindal (Hisar):

Will the Minister of State for Sports be pleased to state: -

- a) whether it is a fact that the condition of the Mahavir Stadium in Hisar has deteriorated to such an extent that players are unable to practice therein;
- b) whether there is any proposal under consideration of the Government to repair and renovate the abovesaid stadium; and

c) if so, the time by which the repair and renovation work of the abovesaid stadium is likely to be completed?

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#### To Fill-up the Vacant Posts in Police Department

# \*56 Sh. Arjun Chautala (Rania):

Will the Chief Minister be pleased to state: -

- a) the total number of sanctioned posts and the number of posts presently lying vacant in the Police Department of the State togetherwith the districtwise and various categories/ranks-wise details thereof;
- b) whether there is any proposal under consideration of the Government to fill-up these vacant posts; if so, the details thereof togetherwith the time by which these posts are likely to be filled-up; and
- c) whether any interim or alternative arrangements have been made by the Government to ensure that law and order in the State is not adversely affected due to the large number of vacant posts in the Police Department; if so, the details thereof?

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#### To Provide Bus Pass Facility to the Students of Private Coaching Centres

# \*57 Sh. Parmod Kumar Vij (Panipat City):

Will the Transport Minister be pleased to state: -

- a) whether any bus-pass facility has been provided by the Government to the students studying in private coaching centres for travel in private and Haryana Roadways buses in State; if so, the details thereof; and
- b) if not, the alternate provision of the Government to provide bus-pass facility to students of private training/coaching institutes, on the pattern of the facilities provided to trainees of HARTRON Computer Training Institutes together with the details thereof?

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#### To Fill-up the Vacant Posts of Specialist Doctors

#### \*58 Sh. Jagmohan Anand (Karnal):

Will the Medical Education & Research Minister be pleased to state: -

- a) whether it is a fact that the posts of specialist doctors i.e. Cardiologist and Neurosurgeon are lying vacant in Kalpana Chawla Government Medical College, Karnal; if so, the time by which these posts are likely to be filled-up; and
- b) whether there is any proposal under consideration of the Government to establish Cardiac Cath Lab at Kalpana Chawla Government Medical College, Karnal; if so, the time by which it is likely to be established?

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#### To Grant Administrative Approval for the Construction of the School Building

# \*59 Sh. Bhagwan Dass (Nilokheri ):

Will the School Education Minister be pleased to state: -

- a) whether it is a fact that an amount of ₹3235.81 lakh has been proposed by the Government for the construction of a Government School building at Nigdhu;
- b) if so, the present status of the estimate submitted to the Government for this project; and
- c) the time by which the administrative approval for the aforesaid estimate is likely to be accorded?

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#### To Repair and Improve the Drainage System

#### \*60 Sh. Devender Kadyan (Ganaur):

Will the Public Health Engineering Minister be pleased to state:

- a) whether there is any proposal under consideration of the Government to repair and improve the drainage system along the road leading from G.T. Road to the Railway Station in Ganaur; and
- b) if so, the time by which the abovesaid proposal is likely to be materialized?

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